

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

Friday, this the 4th day of September, 2020

TA No. 61/712/2020
SWP 2118/2000

HONBLE MRS AJANTA DAYALAN, MEMBER (A)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

Narinder Kumar, aged 29 years, S/o Sh. Balak Ram, R/o Gurah Jagir, P.O. Sohal, Tehsil Akhnoor, District Jammu.

...Applicant

(By advocate: Mr. Dinesh Singh Chauhan)

Versus

1. State of Jammu and Kashmir through Chief Secretary to Govt., Civil Sectt. Jammu.
2. Jammu and Kashmir Services Selection Board through its Chairman, Sehkari Bhavan, Panama Chowk, Jammu.
3. Administrative Officer, Financial Commissioner (Revenue) J&K Government, Civil Sectt., Jammu.
4. Commissioner/secy to Govt. Revenue Department, J&K Govt., Civil Sectt. Jammu.
5. Sh. Ghulam Abbas Shah, the then Convenor, J&K Service Selection Board, Jammu.
6. Sh. B.L. Bhagat, The then Member, J&K Service Selection Board, Jammu.

7. Deputy Commissioner (Central), Financial Commissioner's office, J&K Govt. Jammu

(No.5 to 7: Members of the Committee set up for designing the question papers).

8. Sh. Keshav Parkash, Convenor, C/o J&K Service Selection Board, Jammu.

9. Shri A.G. Shahbaz, Member, C/o J&K Service Selection Board, Jammu.

10. Sh. Abdul Azim, Member , C/o J&K Service Selection Board, Jammu.

11. Shri Gulzar Ahmed, Member, C/o J&K Service Selection Board, Jammu.

12. Shri Brij Mohan Mangotra, the then Administrative Officer, J&K Service Selection Board, Jammu.

...Respondents

(By advocate: Mr. Sudesh Magotra)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

**(Rakesh Sagar Jain)
Member (J)**

**(Ajanta Dayalan)
Member (A)**

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